

कोयले के लिये कितने वैगन आबंटित किये गये ?

SHRI A. B. A. GHANI KHAN CHOUDHURY : Mr. Speaker, Sir, the question is : Whether the Railways have decided to reduce the quantum of allotment of wagons for loading iron ? If so, the reasons therefor : Whether this has been done to accord the priority to coal loading ? If so, the position in regard to loading of iron on priority basis.

Sir, every year the target is put to us by the Planning Commission and we try to fulfil the target accordingly. So, the figure that I have is for this year about what we have been doing with regard to transportation of coal and with regard to transportation of steel. Apart from that the wagon that is required for coal transportation is quite different from the wagon that is required for transportation of steel and finished steel products. So, the question of reducing steel transportation cannot arise, because there are different types of wagons.

Now, the story is otherwise than what the Hon. Member has put in his question. In the year 1983-84, we could not fulfil the target that was fixed by the Planning Commission, because we did not get the anticipated offer from steel, iron and fertiliser. On the basis of the figures available with me, I may inform the Hon. Member that so far as steel is concerned, the stock of steel with the Steel Authority of India Limited, which was 15 lakh tonnes at the beginning of this year was reduced by over seven lakh tonnes at the close of the year. With regard to coal for transportation of coal, we have set a target of 106 million tonnes during 1984-85. The Coal Department wants us to carry 117 million tonnes. We are in dialogue with the Planning Commission saying that this cannot be done.

Mr. Speaker, Sir, now I have just got the figures. In 1982-83 the Railways carried 8.36 million tonnes of steel and in 1983-84 they carried 7.73 millions tonnes approximately. Last year's figure was low

because of low demand. That is what I was trying to impress upon you that there was no diversion of wagons from steel to coal even earlier.

श्री मोती भाई आर. चौधरी : लोहे के लिए जो वैगन दिए जाते हैं प्राथमिकता के आधार पर उनका कौन सा क्रम रहता है ? क्या इस क्रम में कोई परिवर्तन किया गया है ? क्या इसको पीछे ले लिया गया है ?

अध्यक्ष महोदय : उन्होंने कहा है कि इसमें कोई अन्तर नहीं पड़ा है ।

श्री मोती भाई आर. चौधरी : क्रम क्या है, इसका जवाब उन्होंने नहीं दिया है ।

अध्यक्ष महोदय : इसकी आवश्यकता नहीं है ।

SHRI A. B. A. GHANI KHAN CHOUDHURY : Mr. Speaker, Sir, the priority is given by the Infrastructure Committee of the Cabinet and according to the Planning Commission the priority is given to the core sector and the core sector means, as you know, iron and steel, the core sector means coal, the core sector means cement and the core sector means fertiliser.

स्थापना (एस्टब्लिशमेंट) तथा जनता के सम्पर्क में आने वाले अनुभागों में लम्बे समय से काम करने वाले कर्मचारियों का स्थानान्तरण

*744. श्री आर. एन. राकेश : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे बोर्ड की स्थापना तथा जनता के सम्पर्क में आने वाले

अनुभागों के कर्मचारी/अधिकारी लगातार पांच वर्ष से अधिक समय से वहाँ पर कार्य कर रहे हैं;

(ख) क्या कोई ऐसे नियम हैं कि किसी भी कर्मचारी/अधिकारी को एक अनुभाग में पांच वर्ष से अधिक समय तक नहीं रखा जाना चाहिए; और

(ग) यदि हां, तो उन्हें इस प्रकार के महत्वपूर्ण अनुभागों में पांच वर्ष से अधिक समय तक लगातार एक ही स्थान पर काम करते रहने देने तथा अन्य अनुभागों में स्थानान्तरित न करने के क्या कारण हैं ?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY) : A Statement is laid on the Table of the Sabha.

Statement

(a) to (c) Sir, while by and large, based on the decision taken in 1981, employees and officers of Establishment and public dealing Sections of Railway Board have been given rotation, there are still a small number who have continued in their posts for over 4 to 5 years. These exceptions have been mainly in such of the Directorates/Branches where the Directors/Railway Officers on deputation have recently come into position, with a view to maintain continuity. These employees/officers of the Establishment and public dealing Sections of Railway Board will also be phased out of these Sections on transfer in due course.

अध्यक्ष महोदय : उत्तर से श्री राकेश भी संतुष्ट हैं और मंत्री महोदय भी संतुष्ट हैं। उनकी संतुष्टि से मेरी भी संतुष्टि हो गई है।

श्री रामावतार शास्त्री।

(Interruptions)

MR. SPEAKER : Have you given him a Statement ?

SHRI A. B. A. GHANI KHAN CHOUDHURY : Yes.

(Interruptions)

अध्यक्ष महोदय : जवाब में स्टेटमेंट है।

श्री रामविलास पासवान : तो मंत्री महोदय को उसे पढ़ना चाहिए।

(Interruptions)

SHRI SATISH AGARWAL : Sir, while reporting in the debates this Question will remain unreplied because he has not read the reply. He merely said that a Statement is laid on the Table of the House.

(Interruptions)

SHRI A. B. A. GHANI KHAN CHOUDHURY : Mr. Speaker, Sir, some answer becomes too long. So, in order to save time, we say that the Statement is laid on the Table of the House.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON) : If the Members do not read, we cannot help it.

सेवा निवृत्त कर्मचारियों को रेलवे आवास खाली करने पर देयताओं और रेलवे पासों का बहाल किया जाना

*745. श्री रामावतार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दानापुर और अन्य रेलवे डिवीजनों के उन कर्मचारियों से, जो सेवा-